

From:

Principal District & Sessions Judge-  
cum-Special Judge (PC Act) (CBI),  
Rouse Avenue Court Complex,  
New Delhi.

To:

The Registrar General,  
High Court of Delhi,  
New Delhi.

No.Sum.Vac./RACC/Gaz./2026 314/B

Dated 22/05/2026

**Sub:- Special Casual Leave to the officers of the Delhi Higher Judicial Service during the ensuing summer vacation of 2026.**

Sir,

With reference to letter No.2746-2758/DHC/Gaz/G-4/DHJS/SumVac/2026 dated 06<sup>th</sup> May, 2026 on the above noted subject, please find enclosed herewith the requisite information in respect of Special Casual leave to the Officers of the Delhi Higher Judicial Service during the ensuing summer vacation of 2026 which is as under:-

S.No.	Name of Judicial Officer	Designation	Date of Spl. Casual Leave
<b>SPECIAL JUDGES PC ACT (CBI)/(ACB)</b>			
1.	SH. DINESH BHATT	PRINCIPAL DISTRICT & SESSIONS JUDGE-CUM-SPL. JUDGE (PC ACT) (CBI)	10.06.2026 TO30.06.2026
2.	SH. GAURAV RAO	SPL. JUDGE (PC ACT) (CBI)-01	05.06.2026, 08.06.2026 to 11.06.2026, 15.06.2026 to 30.06.2026
3.	SH. MURARI PRASAD SINGH	SPL. JUDGE (PC ACT) (CBI)-02	01.06.2026 to 05.06.2026 & 15.06.2026 to 30.06.2026
4	SH. HASAN ANZAR	SPL. JUDGE (PC ACT) (CBI)-03	10.06.2026 to 30.06.2026
5	SH. GAGANDEEP SINGH	SPL. JUDGE (PC ACT) (CBI)-04	10.06.2026 to 30.06.2026
6	MS. COLETTE RASHMI KUJUR	SPL. JUDGE (PC ACT) (CBI)-05	10.06.2026 to 30.06.2026
7	MS. MANISHA KHURANA KAKKAR	SPL. JUDGE (PC ACT) (CBI)-06	10.06.2026 to 30.06.2026
8	MS. CHHAVI KAPOOR	SPL. JUDGE (PC ACT) (CBI)-07	10.06.2026 to 30.06.2026
9	SH. SANJEEV KR MALHOTRA	SPL. JUDGE(PCACT)(CBI)-08	10.06.2026 to 30.06.2026
10	SH. DIG VINAY SINGH	SPL. JUDGE(PCACT)(CBI)-09	10.06.2026 to 30.06.2026
11	SH. SANJAY JINDAL	SPL. JUDGE(PCACT)(CBI)-10	10.06.2026 to 30.06.2026
12	SH. SUDHANSHU KAUSHIK	SPL. JUDGE (PC ACT) (CBI)-11	10.06.2026 to 30.06.2026
13	MS. NEHA PALIWAL SHARMA	SPL. JUDGE (PC ACT) (CBI)-12	10.06.2026 to 30.06.2026
14	MS. SMITA GARG	SPL. JUDGE (PC ACT) (CBI)-13	10.06.2026 to 30.06.2026
15	SH. RAJESH MALIK	SPL. JUDGE (PC ACT) (CBI)-14	10.06.2026 to 30.06.2026
16	SH. AJAY GUPTA	SPL. JUDGE (PC ACT) (CBI)-15	10.06.2026 to 30.06.2026
17	SH. SATISH KUMAR	SPL. JUDGE (PC ACT) (CBI)-16	10.06.2026 to 30.06.2026
18	MS. VIJETA SINGH RAWAT	SPL. JUDGE (PC ACT) (CBI)-17	10.06.2026 to 28.06.2026
19	MS. JYOTI KLER	SPL. JUDGE (PC ACT) (CBI)-18	04.06.2026 to 05.06.2026 08.06.2026 to 10.06.2026 & 15.06.2026 to 30.06.2026
20	SH. ATUL KRISHNA AGRAWAL	SPL. JUDGE (PC ACT) (CBI)-19	09.06.2026 to 29.06.2026
21	SH. ARUN SUKHIJA	SPL. JUDGE (PC ACT) (CBI)-20	10.06.2026 to 30.06.2026

22	SH. MUNISH MARKAN	SPL. JUDGE (PC ACT) (CBI)-21	01.06.2026, 02.06.2026, 09.06.2026 to 11.06.2026 & 15.06.2026 to 30.06.2026
23	SH. SUSHANT CHANGOTRA	SPL. JUDGE (PC ACT) (CBI)-22	10.06.2026 to 30.06.2026
24	SH. JITENDRA SINGH	SPL. JUDGE (PC ACT) (CBI)-23	10.06.2026 to 30.06.2026
25	DR. VISHAL GOGNE	SPL. JUDGE (PC ACT) (CBI)-24	10.06.2026 to 30.06.2026
26	SH. DHEERAJ MOR	SPL. JUDGE (PC ACT) (CBI) (COAL BLOCK CASES)-1	10.06.2026 to 30.06.2026
27	SH. VIDYA PRAKASH	SPL. JUDGE (PC ACT) (ACB)-1	10.06.2026 to 30.06.2026
28	Ms. SUNENA SHARMA	SPL. JUDGE (PC ACT) (CBI) (COAL BLOCK CASES)-2	10.06.2026 to 30.06.2026
29	DR. RUCHI AGGARWAL ASRANI	SPL. JUDGE (PC ACT) (ACB)-2	01.06.2026 to 21.06.2026
<b>PRESIDING OFFICERS INDUSTRIAL TRIBUNAL/LABOUR COURTS</b>			
1	MS. MANJUSHA WADHWA	PRESIDING OFFICER, INDUSTRIAL TRIBUNAL-1	01.06.2026 to 06.06.2026 & 16.06.2026 to 30.06.2026
2	SH. SHARAD GUPTA	PRESIDING OFFICER, INDUSTRIAL TRIBUNAL-2	10.06.2026 to 30.06.2026
3	SH. NEERAJ GAUR	PRESIDING OFFICER, LABOUR COURT-01	01.06.2026 to 21.06.2026
4	SH. DEVENDER NAIN	PRESIDING OFFICER, LABOUR COURT-02	10.06.2026 to 30.06.2026
5	SH ARUN KUMAR GARG	PRESIDING OFFICER, LABOUR COURT-03	01.06.2026 to 20.06.2026 and 30.06.2026
6	MS. RITU SINGH	PRESIDING OFFICER, LABOUR COURT-04	10.06.2026 to 30.06.2026
7	MS. ARCHANA BHALLA	PRESIDING OFFICER, LABOUR COURT-05	10.06.2026 to 30.06.2026
8	Ms. CHETNA SINGH	PRESIDING OFFICER, LABOUR COURT-06	10.06.2026 to 30.06.2026
9	SH. VIRENDER SINGH	PRESIDING OFFICER, LABOUR COURT-07	10.06.2026 to 30.06.2026
10	DR. SURENDER MOHIT SINGH	PRESIDING OFFICER, LABOUR COURT-08	10.06.2026 to 30.06.2026
11	SH. SUJIT SAURABH	PRESIDING OFFICER, LABOUR COURT-09	01.06.2026 to 05.06.2026 & 15.06.2026 to 30.06.2026
12	SH. ARUN GOEL	PRESIDING OFFICER, LABOUR COURT-10	01.06.2026 to 12.06.2026 & 22.06.2026 to 30.06.2026

Yours faithfully,

  
(DINESH BHATT)

Principal District & Sessions Judge  
cum- Special Judge(PC Act)(CBI)  
Rouse Avenue Court Complex  
New Delhi.


Dated 22/05/2026

At 05:10 PM

No.Sum.Vac./RACC/Gaz./2026 12582-12661/C

Copy forwarded for information and necessary action to:-

1. The Principal District & Sessions Judge (HQs), Tis Hazari Court, Delhi.
2. All Judicial Officers, RACC, New Delhi.
3. The Director of Prosecution, CBI, Block No.3, II Floor, CGO Complex, Lodhi Road, New Delhi.
4. The Director, Directorate of Prosecution, Govt. of NCT of Delhi, THC, Delhi-4.
5. All the Branches-in-charges, Rouse Avenue Court Complex, New Delhi.
6. The Website Committee, Tis Hazari Courts, Delhi.
7. The P.S./Reader to the undersigned.8.
8. The Lockup & Police Chowki In-charge, Rouse Avenue Court Complex, New Delhi.
- 9.

  
Principal District & Sessions Judge  
cum- Special Judge(PC Act)(CBI)  
Rouse Avenue Court Complex  
New Delhi.